

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION No. 6
ANSWERED ON 20.07.2026

Evaluation of KGBVs

6. Shri Magunta Sreenivasulu Reddy:
Shri Putta Mahesh Kumar:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has conducted any evaluation of the infrastructure facilities available in Kasturba Gandhi Balika Vidyalayas (KGBVs) in the country;
- (b) if so, the details of the major findings, including gaps in facilities and compliance with required norms;
- (c) the total number of ICT labs and smart classrooms sanctioned and functional in KGBVs, State/UT-wise and district-wise particularly in Prakasam district of Andhra Pradesh;
- (d) the number of teaching posts sanctioned and vacant in KGBVs, State/UT-wise and district-wise, particularly in Prakasam district of Andhra Pradesh;
- (e) the details of programmes, agencies involved and outcomes achieved as per the evaluation of the Government; and
- (f) the steps taken by the Government to address identified infrastructure gaps, fill teaching vacancies and strengthen academic resources in KGBVs in the country, with specific focus on Andhra Pradesh?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a) to (f): The Department of School Education & Literacy (DoSE&L), Ministry of Education, commissioned an evaluation of Kasturba Gandhi Balika Vidyalayas (KGBVs) through the National Council of Educational Research and Training (NCERT) during 2022–23 to assess the performance and implementation challenges of the scheme. The evaluation covered four key areas: infrastructure, academics, financial management, and administration; and gathered feedback from students, parents, teachers, wardens, SMC members, and district and State authorities. Based on the findings, NCERT submitted a comprehensive evaluation report with recommendations to strengthen the quality and effective implementation of KGBVs.

The NCERT evaluation, inter-alia, observed that KGBVs have played a significant role in improving access, enrolment, retention, and learning outcomes of girls from disadvantaged communities by providing a safe and supportive residential environment while recommending training, ICT facilities, upgradation of KGBVs etc.

Since then, various measures have been undertaken including upgradation of existing KGBVs upto class XII, construction of additional dormitories, toilets, boundary walls, furniture and equipment, bedding replacement, teaching-learning materials, library books, sports facilities etc., in all States/ UTs, as per their requirement including Andhra Pradesh. The DoSE&L has approved ICT Labs and Smart Classrooms in all functional KGBVs as per Samagra Shiksha norms to empower girl students, make them digitally savvy, and enhance their learning outcomes.

Further, a structured training programme is organized for KGBV wardens in collaboration with the National Institute of Educational Planning and Administration (NIEPA). This initiative aims to strengthen the wardens' capacity to manage resources effectively and enhance their institutional and administrative skills, thereby fostering a safe and supportive environment that promotes and improves quality education for girls.

Education is in the Concurrent List of the Constitution of India and KGBVs are under the administrative control of respective State Governments and UT administrations. The matters related to operationalization and functioning of KGBVs including the recruitment, and deployment of teaching and non-teaching staff of KGBVs, come under the purview of concerned State/UT Governments. Teaching and non-teaching staff of KGBVs are recruited by States/UTs, as per the terms and conditions of the respective States and UTs for KGBVs. The recruitment of teachers is a continuous process. The Central Government, through Samagra Shiksha, provides assistance to the States and UTs for deployment of teachers in KGBVs to maintain appropriate Pupil Teacher Ratio as per the prescribed norms for various levels of schooling.

As per the information received from the State Government of Andhra Pradesh, 37 KGBVs are functional in Prakasam district. Of these, 33 KGBVs have ICT labs and smart classroom facilities, except for 4 KGBVs which are newly functional. In Andhra Pradesh, all 497 approved ICT Labs & Smart Class rooms are functional.

As per information received from State/ UT Governments, the State/UT-wise details of ICT labs and Smart Classrooms sanctioned and functional in KGBVs are at **Annexure**.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (f) OF LOK SABHA UNSTARRED QUESTION NO. 6 ANSWERED ON 20.07.2026 ASKED BY SHRI MAGUNTA SREENIVASULU REDDY AND SHRI PUTTA MAHESH KUMAR, HON'BLE MPs REGARDING EVALUATION OF KGBVs

State/UT-wise details of ICT labs and Smart Classrooms sanctioned and functional in KGBVs

Sl. No.	States/UTs	ICT Labs		Smart Classroom	
		Sanctioned	Functional	Sanctioned	Functional
1	Andhra Pradesh	497	497	497	497
2	Arunachal Pradesh	65	65	23	23
3	Assam	146	63	146	146
4	Bihar	627	627	627	627
5	Chhattisgarh	121	0	121	0
6	DNH-DD	2	1	2	0
7	Gujarat	35	35	116	116
8	Haryana	66	66	36	36
9	Himachal Pradesh	14	14	14	1
10	Jammu & Kashmir	89	0	89	89
11	Jharkhand	203	202	203	202
12	Karnataka	95	0	95	0
13	Kerala	1	0	1	0
14	Ladakh	15	15	9	9
15	Madhya Pradesh	408	207	408	302
16	Maharashtra	3	0	42	0
17	Manipur	12	12	12	12
18	Meghalaya	10	10	0	0
19	Mizoram	2	2	2	0
20	Nagaland	22	22	22	22
21	Odisha	319	224	327	0
22	Rajasthan	282	0	430	0
23	Sikkim	2	2	5	4
24	Tamil Nadu	61	61	61	0
25	Telangana	230	230	230	230
26	Tripura	15	15	15	15
27	Uttarakhand	28	27	11	11
28	Uttar Pradesh	835	746	837	746
	Total	4205	3143	4381	3088
Source: State/UT Govt.					
